

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00096-00097/2018

DATED THIS THE 06TH DAY OF DECEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

1. D. Nanda Gopal,
S/o S. Dorairaj,
Aged 58 years,
Working as Accounts Officer,
Provident Fund Organisation,
Regional Office, Bommasandra,
Bengaluru and residing at No. 27,
16th Cross, Pragathi Layout,
Doddanakkundi, Bengaluru – 560 037

2. R. Narasimha Murthy,
S/o D. Ramaiah,
Aged 52 years,
Working as Data Processing Assistant,
Provident Fund Organisation,
Regional Office, Bommasandra,
Residing at 4AAC – 401, 4 A Cross,
Kasturi Nagar, Bengaluru – 560 043

.....Applicants

(By Advocate Shri A.R. Holla)

Vs.

1. The Central Provident Fund Commissioner,
Employees Provident Fund Organization,
Bhavishya Nidhi Bhavan,
14, Bhikaji Cama Place,
New Delhi – 110 066

2. Additional Central Provident Fund Commissioner,
Bengaluru Zone, Kaveri,
Bhavishya Nidhi Enclave,
H.M.T. Main Road, Jalahalli,
Bengaluru – 560 013

3. The Assistant Provident Fund Commissioner (Adm),
Provident Fund Organization,

Regional Office, Bommasandra 1,
Annapoorneshwari Complex
Survey No. 37/1, 6th Main,
Singasandra, Hosur Main Road,
Bengaluru – 560 068

4. The Assistant Provident Fund Commissioner,
Provident Fund Organization,
Sub-Regional Office,
No. 36, Lakshmi Complex,
NH-4, K.R. Puram,
Bengaluru – 560 036

.....Respondents

(By Shri Dinesh S Kadlaas, Counsel for the Respondents)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

This is connected to O.A. No. 170/00095/2018. The same order will have relevance in this case also. This matter is also remitted back to the respondents.

2. The OA is disposed off. No order as to costs.

(C V SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00096-00097/2018

Annexure-A1: Copy of the order dated 03.07.017

Annexure-A2: Copy of the notice dated 09.10.2017

Annexure-A3: Copy of the order dated 12.10.2017
Annexure-A4: Copy of the note dated 06.11.2017
Annexure-A5: Copy of the note dated 04.12.2017
Annexure-A6: Copy of the note dated 05.01.2018
Annexure-A7: Copy of the representation of applicant No. 1 dated 30.01.2018
Annexure-A8: Copy of the representation of applicant No. 2 dated 30.01.2018
Annexure-A9: Copy of the order dated 07.02.2018

Annexures with reply statement

Annexure-R1: Copy of the letter dated 30.09.2015
Annexure-R2: Copy of the Minutes of the Overpayment Review Committee held on 28.02.2017
Annexure-R3: Copy of the Minutes of the Overpayment Review Committee held on 28.09.2016
Annexure-R4: Copy of the letter dated 02.03.2017
